### GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

### UNSTARRED QUESTION NO. 4568 TO BE ANSWERED ON MARCH 29, 2017

#### **HOUSES FOR HOMELESS**

No. 4568: SHRI MOHD. SALIM:

SHRI MD. BADARUDDOZA KHAN:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:-

- (a) whether the Supreme Court has recently directed the Government to assess the availability of houses for homeless and take steps for providing temporary houses and if so, the details thereof;
- (b) whether the court was not satisfied with the implementation of the National Urban Livelihoods Mission and issued appropriate directions in this regard and if so, the details thereof;
- (c) the number of BPL card beneficiaries who have been allotted permanent/temporary houses; and
- (d) the details of various facilities provided to BPL card beneficiaries by the States/UTs including West Bengal?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION [RAO INDERJIT SINGH]

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(a) & (b): Hon'ble Supreme Court, vide its Order dated 11<sup>th</sup> November, 2016, has directed to constitute a Committee under Chairmanship of Mr. Justice Kailash Gambhir, retired Judge, High Court of Delhi for physical verification of the available shelters for urban homeless in each State/UT. The Committee shall verify whether the shelters are in compliance with the operational guidelines for the scheme of Shelters for Urban Homeless under the National Urban Livelihoods Mission (NULM) and inquire into the reasons for slow progress in the setting up

of shelter homes by the States/UTs and about the non-utilization and/ or diversion/ mis-utilization of the funds allocated for the scheme. The Committee shall also issue suitable recommendation to the State Governments to ensure that at least temporary shelters are provided for the homeless in the urban areas to protect them during the winter season. Accordingly, a Committee has been constituted.

(c) and (d): State/ UT-wise details (including the State of West Bengal) of houses along with civic and social infrastructure facilities provided to urban poor including BPL card holders under schemes of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) & Pradhan Mantri Awas Yojana (Urban) Mission including subsumed projects of Rajiv Awas Yojana (RAY) are annexed.

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# State/UT wise details of construction of houses integrated with basic social and civic infratructural facilities/amenities for urban poor beneficiaries including BPL card beneficiaries schemes of JNNURM, RAY and PMAY(Urban)

[as on 20th March 2017]

		1			1	[as on 20th March 2017]
SI. No.		Name of the State	Houses sanctioned for construction	Construction of Houses under Progress	Construction Completed	Houses Occupied
1	· ·	Andhra Pradesh	2,74,404	58,520	68,418	55,347
2		Bihar *	87,458	28,473	20,716	26,621
3		Chhattisgarh	58,586	18,697	25,096	16,810
4		Goa	10	-	10	10
5		Gujarat	2,74,150	66,865	1,51,995	1,30,969
6		Haryana	17,444	2,653	13,647	11,083
7		Himachal Pradesh	4,360	2,485	863	489
8		Jammu & Kashmir *	20,444	2,178	6,982	7,841
9		Jharkhand	54,559	41,610	10,979	10,871
10		Karnataka	1,60,204	20,887	55,540	46,551
11	States	Kerala *	58,920	5,215	35,522	35,846
12	<b>.</b>	Madhya Pradesh	2,19,924	57,378	38,956	34,195
13		Maharashtra	2,99,651	29,844	1,44,171	1,03,556
14		Orissa	61,553	18,192	13,823	12,613
15		Punjab	49,674	1,039	6,332	3,416
16		Rajasthan	80,763	25,618	44,460	41,322
17		TamilNadu	3,55,135	61,877	1,22,372	1,13,876
18		Telangana	1,65,703	12,629	76,599	57,097
19		Uttar Pradesh	1,03,884	12,358	75,556	63,088
20		Uttrakhand	11,768	3,582	3,711	2,706
21		West Bengal	3,16,642	42,046	1,66,039	1,65,427
Sub- total (States) :-			26,75,236	5,12,146	10,81,787	9,39,734
22	North East States	Arunanchal Pradesh	2,778	2,288	420	244
23		Assam *	30,936	2,403	3,489	3,648
24		Manipur	13,827	105	4,095	4,095
25		Meghalaya	1,280	389	888	366
26		Mizoram	13,502	122	3,094	2,016
27		Nagaland	19,825	2,015	5,305	4,274
28		Sikkim	294	33	261	150
29		Tripura	49,276	31,703	3,526	3,376
Sub- total (NE States) :-		otal (NE States) :-	1,31,718	39,058	21,078	18,169
30		A&N Island (UT)	-	-	-	-
31	ies	Chandigarh (UT)	17,701	-	17,701	12,531
32	ritor	D&N Haveli (UT)	972	48	121	121
33	Union Territories	Daman & Diu (UT)	62	-	14	14
34	on	Delhi (UT)	55,624	24,087	31,537	1,976
35	Uni	Lakshdweep (UT)	-	-	-	-
36		Puducherry (UT)	2,276	152	1,404	885
Sub- total (UT) :-			76,635	24,287	50,777	15,527
Grand Total			28,83,589	5,75,491	11,53,642	9,73,430

<sup>\*</sup> Houses occupied includes houses being constructed by beneficiaries themselves.